

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.  
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY  
01.07.2020**

MORNING SESSION HEARING	AFTERNOON SESSION
1. Crime 30/2020 SPS 2. Crime 54/2020 ANGPS (for Obj) 3. Crime 26/2020 NGPS 4. CC 1027/2020 TS Halli PS 5. CrI. Misc. 9/2017 6. Crime 110/2020 HPS 7. Crime 30/2020 NGPS <p align="center"><b>PLEA</b></p> 8. CC 1127/2020 9. CC 1124/2020 <p align="center"><b>HEARING</b></p> 10.OS 77/2013 11.OS 289/2019 12.OS 322/2019 13.OS 57/2020	<p align="center"><b>Hearing</b></p> 14.OS 505/2014 15.OS 303/2017 16.OS 150/2020Munishamappa Vs. Muninarayanappa 17.OS 151/2020 Arun Gowda Vs. Nagarathnamma 18.OS 152/2020 Balaji Gowda Vs. Muniyamma <p align="center"><b>ORDERS</b></p> 19.Crime 35/2020 ANGPS

Hosakote  
Dated: - 30.06.2020

*Cir*  
30/06/2020  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note :**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.